

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

35. C.P.(IB)-612(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.11.2019**

NAME OF THE PARTIES: Bharti Airtel Ltd .

v/s.

Compulink (India) Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 10.12.2019 and in the meanwhile the
Petitioner is directed to take out one more notice clearly indicating the next
date of hearing to the other side and file proof of service as a last chance.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)